



Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu/Srinagar

NOTIFICATION

Jammu the 25th January, 2017

SRO 22 In exercise of the powers conferred under section 34 of the Constitution of Jammu and Kashmir, the Governor is pleased to order that the remaining term of imprisonment of Twelve (12) prisoners, mentioned in the Annexure hereto, shall be remitted with effect from 26th January, 2017.

By order of the Government of Jammu and Kashmir.

Sd/-

Principal Secretary to the Government
Home Department

No: Home/Jail/102/2001-Part-IV/
Copy to the:-

Dated: 25-01-2017

1. Principal Secretary to the Hon'ble Governor.
2. Principal Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Director General of Police (Prisons), J&K.
5. Divisional Commissioner, Jammu
6. Divisional Commissioner, Kashmir.
7. Commissioner/Secretary to Government, General Administration Department.
8. Inspector General of Police, CID, J&K, Jammu.
9. Inspector General of Police, Kashmir.
10. Inspector General of Police, Jammu.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. Special Secretary to the Chief Secretary.
14. Private Secretary to Principal Secretary to Government, Home Department.
15. Concerned file.

Mohammad Yaqoob Malik
(Mohammad Yaqoob Malik)
Under Secretary to Government
Home Department

Mohammad Yaqoob Malik
25/01/2017

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Annexure to Notification SRO 22 dated 25-01-2017

S No	Name with full particulars	Age	Offence	Term of imprisonment	Date of sentence	Period of actual sentence undergone upto 26.01.2017 inclusive of under trial period.			Present lodgment
						Y	M	D	
1.	Harbans Lal S/o Fouja Ram R/o Chak Nathal Tehsil Hiranagar, District Kathua	64 years	302 RPC	Life imprisonment+ fine of Rs 5000/- or 6 months	14.05.2009	15	10	24	Central Jail, Kotebhal wal, Jammu
2.	Bishan Dass S/o Gori Ram R/o Village Songal Akhnoor, District Jammu	50 years	302 RPC	Life imprisonment+ fine of Rs 50000/- or one year	28.11.2008	22	2	1	Central Jail, Kotebhal wal, Jammu
3.	Pritam Singh S/o Dilmani R/o Dalwa Tehsil Gool District, Ramban	41 years	302/307 RPC, 5/27 IAA	Life imprisonment+ fine of Rs 9000/- or 9 months	30.08.2006	17	10	20	Central Jail, Kotebhal wal, Jammu
4.	Bhopinder Singh S/o Amar Singh R/o Kralian Tehsil and District Samba	47 years	302 RPC	Life imprisonment+ fine of Rs 10000/- or 2 months	11.05.2005	17	3	1	Central Jail, Kotebhal wal, Jammu
5.	Sharief ul Din S/o Rustam Khan R/o Dhanore Tehsil Mahore, District Reasi	50 years	302/307/449 /148/149 RPC ,7/27 IAA	Life imprisonment+ fine of Rs 23000/- or 8 months	18.02.2009	16	1	x	Central Jail, Kotebhal wal, Jammu
6.	Gayasu- ud- Din S/o Rustam Khan R/o Dhanore Tehsil Mahore, District Reasi	46 years	302/307/449 /148/149 RPC ,7/27 IAA	Life imprisonment+ fine of Rs 23000/- or 8 months	18.02.2009	16	1	x	Central Jail, Kotebhal wal, Jammu

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